

23-5-12
List on 09-07-12
Boc

09-07-12 List on 7-11-12

A.C.

07-11-12
List on 01-1-2013
Boc

of
no CA has
been filed.
18/12/12

1.1.2013

O.A. No.218/2010

Hon'ble Justice Shri Alok Kumar Singh, Member (J)

App: Sri M.A. Siddiqui informs that he is no more counsel in this case.

Res: No body is responding for the respondents.

On 27.2.2012 also, no body responded for the applicant. From the other side, Sri S. Verma informed that he has no instruction as to whether the enquiry is still pending or it has been concluded. The matter was put up on the next date with an observation that no further adjournment would be given. On the next date i.e. on 28.2.2012, it was noticed that the matter is cognizable by D.B., therefore, it was directed to be listed before the D.B. Thereafter, it was listed 4 times, but could not be taken up. Today also, D.B. is not available. List/Put up tomorrow.

A.C.

Member (J)

HLS/-

✓ 2.1.2013

O.A. No. 218/2010

Hon'ble Sri Justice Alok Kumar Singh, Member (J)

Hon'ble Sri S.P. Singh, Member (A)

copy of order
dated 21-12
Received
03-1-12

List revised. No body is responding for applicant. It is 1.15 pm.

Sri S. Verma for respondents is present

Having regard to the observations made in the previous order sheet dated 1.1.2013 and keeping in view that no body is responding for the applicant today also, O.A. is dismissed for default and non prosecution.

S.P.S.
Member (A)

Alok Kumar Singh
Member (J)

HLS/-